

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI,  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. 410**

ANSWERED ON 08.12.2022

**TECHNIQUES OF RAIN WATER HARVESTING**

410. SHRI HAJI FAZLUR REHMAN

Will the Minister of JAL SHAKTI be pleased to state:-

- (a) whether the Government proposes any scheme to develop new technology for rain water harvesting;
- (b) if so, the details thereof;
- (c) whether the Government has taken adequate measures for implementation of the said scheme;
- (d) if so, the details thereof; and
- (e) the details of the assistance provided to the States for the said scheme?

**ANSWER**

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) to (d) Water is a State subject and the Central Government supplements the efforts of the States on water conservation and recharge, including rainwater conservation and its harvesting, through technical and financial support.

Adoption of new and advanced technology for harvesting of rainwater is a continuous process and varies from region to region depending upon the climate, soil-strata and other related factors. The Ministry of Jal Shakti incentivizes usage of new and advanced technology in water conservation through the National Water Awards. Atal Mission for Rejuvenation and Urban Transformation (AMRUT) has a component of technology sub-mission which helps in identifying proven and potential global technologies in water sector including technology for harvesting of rainwater. Indian Council of Agriculture Research (ICAR) has developed improved water harvesting technologies. ICAR also provides technical backstopping to various schemes/ programmes of the Government and imparts trainings to farmers/stakeholders on rainwater conservation as and when required. Various technologies commonly used for rain water harvesting have been described in the “Manual on Artificial Recharge of Ground Water” are available at <http://cgwb.gov.in/documents/Manual-Artificial-Recharge.pdf>.

Government of India has been implementing various schemes for rainwater conservation and its harvesting. Major schemes/ programmes implemented by the Government inter alia for promoting rainwater conservation include Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Atal

Mission for Rejuvenation and Urban Transformation (AMRUT) and Pradhan Mantri Krishi Sichai Yojana (PMKSY). Government of India has also initiated 'Jal Shakti Abhiyan' (JSA) in 1,592 blocks of 256 water-stressed districts of the country during July to November 2019 to promote water conservation and water resource management by focussing on water conservation & rainwater harvesting, renovation of traditional and other water bodies/ tanks, reuse, and recharge of bore wells, watershed development and intensive afforestation. Third in the series of JSA, 'Jal Shakti Abhiyan: Catch The Rain' in the current year has been launched on 29 March, 2022 in all districts (rural as well as urban areas) of the country with the main theme "Catch the Rain, where it falls, when it falls". Water conservation and rainwater harvesting is one of the focussed interventions of the campaign. States are converging resources from available Central schemes, State funds, 15th Finance Commission grants etc. to implement the Jal Shakti Abhiyan. Details of steps taken by the Government to promote rainwater conservation and its harvesting are at **Annexure-I**.

(e) The State-wise details of expenditure under MGNREGS on water conservation and water harvesting for the last three years and in the current year are given at **Annexure-II**. The State-wise details of Central Assistance given to various States during 2018-19 to 2022-23 under Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration of Water Bodies (RRR of WBs) of PMKSY are given at **Annexure-III** and the details of Central Assistance released during 2018-19 to 2021-22 under Watershed Development Component of PMKSY are given at **Annexure-IV**. Financial assistance of Rs. 2 lakh is released to each district in two instalments of Rs. 1 lakh each for GIS mapping of water bodies and preparation of scientific water conservation plans under JSA:CTR. The details of funds released under JSA:CTR and JSA:CTR-2022 are given at **Annexure-V**. Financial assistance given to various States by the Department of Drinking Water and Sanitation under 15th Finance Commission tied grant during 2020-21 to 2022-23, which can, inter-alia, be utilized for rainwater harvesting and water recycling is at **Annexure-VI**. Details of Central Assistance given to States/ UTs for project implementation under the AMRUT during 2019-20 to 2022-23 are at **Annexure-VII** and the details of Central Assistance given to States/ UTs against approved State Water Action Plan (SWAP) and Special State Water Action Plan (SSWAP) under AMRUT 2.0 are at **Annexure-VIII**.

\*\*\*\*

**ANNEXURES REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

**DETAILS OF STEPS TAKEN BY THE GOVERNMENT TO PROMOTE RAIN WATER CONSERVATION AND ITS HARVESTING**

I. MoHUA has formulated guidelines for the States to adopt measures suitable to local conditions, such as Unified Building Bye Laws (UBBL) of Delhi, 2016, Model Building Bye Laws (MBBL), 2016 and Urban and Regional Development Plan Formulation and Implementation (URDPFI) Guidelines, 2014 with adequate focus on requirement of rainwater harvesting and water conservation measures in these guidelines.

II. 15th Finance Commission grants have been released to States to be utilised through Rural Local Bodies. Financial assistance given to various states under 15th Finance Commission tied grants can be inter alia utilised for rainwater harvesting and water recycling. A manual for 15th Finance Commission tied grants to Rural Local Bodies/ Panchayat Raj Institutions for water & sanitation is shared by Department of Drinking Water and Sanitation with States/UTs which is available in public domain at: <https://jalshakti-ddws.gov.in/sites/default/files/FFC 22-10-21 English.pdf>

III. Central Ground Water Authority (CGWA) grants No Objection Certificates (NOCs) for ground water abstraction to industries, infrastructure units and mining projects in feasible areas in certain States/UTs where regulation is not being done by the respective State/UTs. The latest guidelines for control and regulation of groundwater extraction with pan-India applicability was notified by the Ministry on 24 September 2020 which envisage that the proponents shall install roof top rain water harvesting & recharge systems in the project area in order to obtain NOC.

IV. Master Plan for Artificial Recharge to Groundwater - 2020 has been prepared by CGWB in consultation with States/UTs which is a macro level plan indicating various structures for the different terrain conditions of the country including estimated cost.

V. A Model Bill has been circulated to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which includes provision of rainwater harvesting So far, 19 States/UTs have adopted and implemented the ground water legislation.

VI. A nationwide programme of “National Aquifer Mapping and Management (NAQUIM)” for mapping of aquifers, their characterization and development of aquifer management facilitate sustainable development of ground water resources.

VII. National Water Policy (2012) has been formulated by the Department of Water Resources, River Development and Ganga Rejuvenation which inter alia advocates rainwater harvesting and conservation of water and highlights the need for augmenting the availability of water through direct use of rainfall.

VIII. Besides above, mass awareness programmes like trainings, seminars, workshops, exhibitions, etc. are conducted from time to time under the Information, Education & Communication (IEC) Scheme in various parts of the country to promote rainwater conservation and its harvesting.

\*\*\*\*\*

**ANNEXURE – II**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

<b>State/UT wise details of expenditure on water conservation and water harvesting under Mahatma Gandhi National Rural Employment Guarantee Scheme during last three years and in the current year</b>									
Sl No	State/UTs	2019-20		2020-21		2021-22		2022-23	
		Completed	Ongoing	Completed	Ongoing	Completed	Ongoing	Completed	Ongoing
		Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)	Expenditure (Rs. in lakh)
1	ANDAMAN AND NICOBAR	11.84	20.71	29.66	16.02	6.31	17.03	0.41	9.18
2	ANDHRA PRADESH	63496.09	3729.52	93256.11	22778.63	44858.65	55616.46	205.02	30805
3	ARUNACHAL PRADESH	519.83	61.37	1695.36	163.05	793.91	1130.06	13.27	332.69
4	ASSAM	5808.42	4616.77	19047.36	17308	14901.16	28431.94	664.92	9176.3
5	BIHAR	17643.46	4228.58	34506.29	14297.27	22742.07	23685.58	4076.89	33684
6	CHHATTISGARH	58756.27	10713.23	69228.66	32082.81	26708.26	67340.68	854.33	22227
7	DN HAVELI AND DD	0	0	0	0	0	0	0	0
8	GOA	14.05	2.3	36.96	12.72	27.5	33	0.07	16.02
9	GUJARAT	19289.22	3262.65	24335.78	7131.93	20813.77	20900.94	2571.61	23729
10	HARYANA	4267.65	457.07	5450.92	1264.49	2598.38	2758.98	52.21	913.41
11	HIMACHAL PRADESH	5340.75	557.58	5125.24	1017.24	3213.78	3024.48	602.43	3533.3
12	JAMMU AND KASHMIR	2064.16	2038.32	4155.21	4429.88	1253.36	6916.35	61.83	583.2
13	JHARKHAND	7842.19	1132.88	13976.9	4516.02	6240.69	8060.37	167.48	1304.7
14	KARNATAKA	72186.11	39857.53	77183.3	59737.29	55758.09	95347.54	7224.65	84048
15	KERALA	63135.53	21528.52	85779.66	39387.99	24483.84	122369.39	564.06	33086
16	LADAKH	74.5	101.49	6.17	78.65	4.43	129	0	22.11
17	LAKSHADWEEP	0	1.84	0	0.11	0	0	0	0
18	MADHYA PRADESH	135632.13	17229.75	280216.97	68604.21	171941.04	154774.12	19445.09	112634
19	MAHARASHTRA	15190.56	3917.33	18886.76	4051.78	13347.45	11755.51	2497.34	11385
20	MANIPUR	5157.63	476.09	15815.43	691.93	10877.51	3226.89	340.29	2899.1
21	MEGHALAYA	14381.08	4465.02	12732.47	8967.33	2217.39	11112.5	351.73	4438.7
22	MIZORAM	3346.04	37.11	2221.36	6.07	3287.46	157.34	813.01	1404.9
23	NAGALAND	3123.92	378.71	2850.35	1010.33	1536.35	1732.35	503.36	2266.1
24	ODISHA	14772.42	4852.43	48726.1	29291.83	26821.21	63936.48	856.66	31190
25	PUDUCHERRY	494.15	2.23	759.4	9.17	170.09	42.17	0.81	107.65
26	PUNJAB	817.71	262.02	1160.89	456.98	778.34	1005.16	29.3	481.17
27	RAJASTHAN	88408.21	77442.31	145506.29	184453.49	33523.17	305343.65	606.92	108673
28	SIKKIM	706.26	94.72	704.51	148.76	388.22	480.86	30.78	274.3
29	TAMIL NADU	287351.4	10459.39	433774.68	25275.58	492452.91	110545.38	78638.41	140641
30	TELANGANA	20740.48	24098.37	41595.02	13020.43	30254.76	27814.18	781.97	38235
31	TRIPURA	13104.8	59.55	14715.08	152.5	8089.93	4740.35	131.33	1586.7
32	UTTAR PRADESH	50836.08	23384.98	75141.67	67180.12	11657.9	49792.75	432.06	80753
33	UTTARAKHAND	6308.91	838.87	6942.26	4345.8	1860.42	6146.76	579.03	4130
34	WEST BENGAL	36444.96	11961.25	43621.71	31618.18	7613.71	61464.33	29.45	8239.1
	<b>Total</b>	<b>1017266.8</b>	<b>272270.49</b>	<b>1579184.53</b>	<b>643506.59</b>	<b>1041222.06</b>	<b>1249832.58</b>	<b>1,23,126.7</b>	<b>7,92,810</b>

**ANNEXURE-III**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

State-wise and Year-wise details of Central Assistance (CA) released for Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration (RRR) of Water Bodies schemes during the last three years and current year

Rs. in crore

SMI Schemes						
Sl No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Arunachal Pradesh	22.25	17.49	104.69	142.73	0
2	Assam	428.34	414.06	205.62	275.1997	0
3	Bihar	32.28	16.14	10.65	0	0
4	Chhattisgarh	0	0	0	0	0
5	Himachal Pradesh	66.2	147.91	59.8	60.30795	0
6	Jharkhand	0	0	0	0	0
7	Karnataka	0	0	0	0	0
8	Madhya Pradesh	0	0	0	0	0
9	Manipur	0	0	69.26	75.98	0
10	Meghalaya	31.5	22.22	57.07	100.4676	0
11	Mizoram	0	11.34	7.65	4.6615	0
12	Nagaland	35.33	20.46	35.99	40.894	0
13	Sikkim	16.61	9.13	9.33	9.705	0
14	Tripura	0	9	0	0	0
15	Uttarakhand	61	31.78	0	29.63	0
16	UT of J&K	31.7	62.176	96.68	0	0
17	UT of Ladakh	0	6.4	0.9	0	0
	Total	725.21	768.106	657.64	739.576	0
RRR of WBs schemes						
Sl No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	2.7	0	0	0	0
2	Bihar	6.26	11.82	0	8.6225	0
3	Gujarat	8.81	0	0	0	0
4	Madhya Pradesh	0	0	0	0	0
5	Manipur	0	24.26	0	0	0
6	Meghalaya	0	0	0	0	0
7	Odisha	0	0	34.54	0	2.55
8	Rajasthan	0	11.96	0	0	0
9	Tamil Nadu	7.03	16.75	1.25	17.42875	0
10	Telangana	0	0	0	0	0
11	Uttar Pradesh	0	0	0	0	0
	Total	24.8	64.79	35.79	26.0513	2.55

**ANNEXURE-IV**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

**Details of Central Assistance released during last three years under the Watershed Development Component of Pradhanmantri Krishi Sinchayee Yajana (WDC-PMKSY)\***

Sl. No	State	Central Assistance released (Rs. in crore)			
		WDC-PMKSY			WDC-PMKSY 2.0
		2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	139.15	144.39	43.89	45.7365
2	Arunachal Pradesh	19.17	55.71	5.80	22.9816
3	Assam	66.55	49.03	169.26	16.4814
4	Bihar	46.77	88.37	0.00	112.9426
5	Chhattisgarh	57.03	47.07	0.00	23.0123
6	Gujarat	151.84	77.93	0.00	25.7927
7	Goa	-	-	-	2.0984
8	Haryana	10.00	7.13	13.68	3.0222
9	Himachal Pradesh	24.04	66.87	0.00	8.505
10	UT of Jammu & Kashmir**	71.87	0.00	91.21	11.8699
11	UT of Ladakh	-	-	6.147	0
12	Jharkhand	28.83	36.77	41.915	27.2774
13	Karnataka	101.07	21.76	6.162	119.8348
14	Kerala	13.06	48.77	0.00	13.2471
15	Madhya Pradesh	162.41	221.28	84.90	75.0302
16	Maharashtra	163.33	103.00	0.00	50.0836
17	Manipur	14.14	1.46	0.00	9.2436
18	Meghalaya	6.69	1.19	0.00	60.7999
19	Mizoram	23.14	22.27	0.00	7.0245
20	Nagaland	38.51	137.55	3.531	13.625
21	Odisha	102.17	83.11	1.75	123.1806
22	Punjab	0.00	0.00	0.00	3.031
23	Rajasthan	299.00	119.43	449.896	282.5638
24	Sikkim	0.00	2.13	0.00	3.15
25	Tamil Nadu	90.59	0.00	0.00	10.7523
26	Telangana	81.93	33.50	60.34	27.6021
27	Tripura	15.89	10.75	11.74	20.30
28	Uttarakhand	6.98	0.00	0.00	11.0614
29	Uttar Pradesh	0.00	0.00	0.00	21.7767
30	West Bengal	46.39	92.87	0.00	13.1475
	<b>Total</b>	<b>1780.55</b>	<b>1472.33</b>	<b>990.2209</b>	<b>1165.1741</b>

\*No funds released during current FY

\*\*Jammu & Kashmir and Ladakh have been created as UTs during 2020-21.

\*\*\*\*\*

**ANNEXURE-V**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

**State-wise details of financial assistance released  
under the JSA:CTR & JSA:CTR 2022 campaigns**

<b>Sr. No</b>	<b>State/ UT</b>	<b>Amount released (INR Lakh)</b>
1	ANDAMAN AND NICOBAR ISLAND (UT)	2
2	ANDHRA PADESH	26
3	ARUNACHAL PRADESH	12
4	ASSAM	19
5	BIHAR	31
6	CHANDIGARH	1
7	CHATTISGARH	17
8	DADRA & NAGAR HAVELI	2
9	DELHI	8
10	GOA	2
11	GUJARAT	52
12	HARYANA	44
13	HIMACHAL PRADESH	11
14	JAMMU AND KASHMIR	19
15	JHARKHAND	14
16	KARNATAKA	30
17	KERALA	13
18	LEH AND LADAKH	2
19	LAKSHADWEEP	1
20	MADHYA PRADESH	46
21	MAHARASHTRA	23
22	MANIPUR	18
23	MEGHALAYA	9
24	MIZORAM	9
25	NAGALAND	10
26	ORISHA	21
27	PUDUCHERRY	2
28	PUNJAB	14
29	RAJASTHAN	62
30	SIKKIM	4
31	TAMILNADU	65
32	TELANGANA	36
33	TRIPURA	8
34	UTTAR PRADESH	66
35	UTTRAKHAND	13
36	WEST BENGAL	2
	<b>TOTAL</b>	<b>714</b>

**ANNEXURE-VI**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

Financial assistant given to various States by Department of Drinking Water & Sanitation under 15<sup>th</sup> Finance Commission Tied Grant, which can, *inter-alia*, be utilized for rainwater Harvesting and water recycling

(In Rs. Crore)

Sl. No.	States	2020-21				2021-22				2022-23			
		Alloc ation	Release			Allocati on	Release			Allocati on	Release		
			1 <sup>st</sup> inst.	2 <sup>nd</sup> inst.	Total		1 <sup>st</sup> inst.	2 <sup>nd</sup> inst.	Total		1 <sup>st</sup> inst.	2 <sup>nd</sup> inst.	Total
1	Andhra Pradesh	1,312.50	656.25	656.25	1,312.50	1,163.40	581.70	--	581.70	1,206.00	--	--	--
2	Arunachal Pradesh	115.50	57.75	57.75	115.50	102.00	51.00	--	51.00	106.20	--	--	--
3	Assam	802.00	401.00	401.00	802.00	711.60	355.80	355.80	711.60	736.80	--	--	--
4	Bihar	2,509.00	1,254.50	1,254.50	2,509.00	2,225.40	1,112.70	1,112.70	2,225.40	2,305.20	1,152.60	--	1,152.60
5	Chhattisgarh	727.00	363.50	363.50	727.00	645.00	322.50	322.50	645.00	668.40	--	--	--
6	Goa	37.50	18.75	18.75	37.50	33.00	16.50	--	16.50	34.20	--	--	--
7	Gujarat	1,597.50	798.75	798.75	1,597.50	1,417.20	708.60	--	708.60	1,467.60	--	--	--
8	Haryana	632.00	316.00	316.00	632.00	561.00	280.50	--	280.50	580.80	--	--	--
9	Himachal Pradesh	214.50	107.25	107.25	214.50	190.20	95.10	95.10	190.20	197.40	--	--	--
10	Jharkhand	844.50	422.25	422.25	844.50	749.40	374.70	--	374.70	775.80	--	--	--
11	Karnataka	1,608.50	804.25	804.25	1,608.50	1,426.20	713.10	713.10	1,426.20	1,477.80	--	--	--
12	Kerala	814.00	407.00	407.00	814.00	721.80	360.90	360.90	721.80	747.60	--	--	--
13	Madhya Pradesh	1,992.00	996.00	996.00	1,992.00	1,766.40	883.20	--	883.20	1,830.00	--	--	--
14	Maharashtra	2,913.50	1,456.75	1,456.75	2,913.50	2,584.20	1,292.10	1,092.92	2,385.02	2,676.60	--	--	--
15	Manipur	88.50	44.25	44.25	88.50	78.60	39.30	--	39.30	81.00	--	--	--
16	Meghalaya	91.00	45.50	45.50	91.00	81.00	40.50	--	40.50	84.00	--	--	--
17	Mizoram	46.50	23.25	23.25	46.50	41.40	20.70	--	20.70	42.60	--	--	--
18	Nagaland	62.50	31.25	31.25	62.50	55.20	27.60	--	27.60	57.60	--	--	--
19	Odisha	1,129.00	564.50	564.50	1,129.00	1,001.40	500.70	500.70	1,001.40	1,036.80	518.40	--	518.40
20	Punjab	694.00	347.00	347.00	694.00	615.60	307.80	--	307.80	637.20	--	--	--
21	Rajasthan	1,931.00	965.50	965.50	1,931.00	1,712.40	856.20	856.20	1,712.40	1,774.20	--	--	--
22	Sikkim	21.00	10.50	10.50	21.00	18.60	9.30	9.30	18.60	19.80	--	--	--
23	Tamil Nadu	1,803.50	901.75	901.75	1,803.50	1,599.60	799.80	799.80	1,599.60	1,656.60	828.30	--	828.30
24	Telangana	923.50	461.75	461.75	923.50	819.00	409.50	--	409.50	849.00	--	--	--
25	Tripura	95.50	47.75	47.75	95.50	84.60	42.30	42.30	84.60	88.20	--	--	--
26	Uttar Pradesh	4,876.00	2,438.00	2,438.00	4,876.00	4,324.80	2,162.40	2,162.40	4,324.80	4,479.60	--	--	--
27	Uttarakhand	287.00	143.50	143.50	287.00	255.00	127.50	123.72	251.22	264.00	--	--	--
28	West Bengal	2,206.00	1,103.00	1,103.00	2,206.00	1,956.60	978.30	951.91	1,930.21	2,026.80	--	--	--
	<b>Total</b>	<b>30,375.00</b>	<b>15,187.50</b>	<b>15,187.50</b>	<b>30,375.00</b>	<b>26,940.60</b>	<b>13,470.30</b>	<b>9,499.35</b>	<b>22,969.65</b>	<b>27,907.80</b>	<b>2,499.30</b>	<b>--</b>	<b>2,499.30</b>



ANNEXURE-VII

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

Details of the Central assistance given to States/UTs for project implementation in the last three financial years and current financial year

**under Atal Mission for Rejuvenation and Urban Transformation (AMRUT)**

(Figures in ₹ crore)

S.No.	Name of States/UTs	FY: 2019-20	FY: 2020-21	FY: 2021-22	Current Year: 2022-23	Total
1	Andaman and Nicobar	4.32	0.00	4.32	0.00	8.64
2	Andhra Pradesh	246.69	0.00	0.00	0.00	246.69
3	Arunachal Pradesh	17.63	0.00	56.44	0.00	74.07
4	Assam	0.00	0.00	179.64	0.00	179.64
5	Bihar	0.00	685.93	0.00	0.00	685.93
6	Chandigarh	26.31	0.00	0.00	0.00	26.31
7	Chhattisgarh	145.67	415.55	0.00	0.00	561.22
8	Dadra & Nagar Haveli	4.27	0.00	4.16	0.00	8.43
9	Daman & Diu	0.00	0.00	0.00	0.00	0.00
10	Delhi	151.54	0.00	206.20	0.00	357.74
11	Goa	0.00	0.00	0.00	0.00	0.00
12	Gujarat	1,074.58	0.00	73.61	0.00	1,148.19
13	Haryana	289.71	147.18	147.18	0.00	584.06
14	Himachal Pradesh	60.22	56.73	66.71	0.00	183.66
15	Jammu & Kashmir	116.95	0.00	95.64	0.00	212.59
16	Ladakh	37.40	0.00	0.00	0.00	37.40
17	Jharkhand	135.22	109.62	109.62	0.00	354.46
18	Karnataka	710.54	280.50	125.93	0.00	1,116.97
19	Kerala	194.74	399.25	119.62	0.00	713.61
20	Lakshadweep	1.10	0.00	0.41	0.00	1.51
21	Madhya Pradesh	925.00	0.00	100.76	0.00	1,025.76
22	Maharashtra	0.00	1,243.71	330.00	0.00	1,573.71
23	Manipur	0.00	66.06	0.00	0.00	66.06
24	Meghalaya	0.00	0.00	22.69	0.00	22.69
25	Mizoram	0.00	45.27	0.00	0.00	45.27
26	Nagaland	12.03	0.00	43.52	0.00	55.55
27	Odisha	312.83	0.00	0.00	0.00	312.83
28	Puducherry	12.72	9.19	9.19	0.00	31.11
29	Punjab	0.00	121.44	623.57	0.00	745.00
30	Rajasthan	143.91	586.54	0.00	0.00	730.45
31	Sikkim	5.29	0.00	18.55	0.00	23.84
32	Tamil Nadu	377.16	278.84	1,454.55	0.00	2,110.55
33	Telangana	178.82	350.70	0.00	0.00	529.52
34	Tripura	0.00	26.21	79.58	0.00	105.79
35	Uttar Pradesh	226.03	964.37	1,418.72	0.00	2,609.12
36	Uttarakhand	122.01	113.39	147.02	0.00	382.43
37	West Bengal	153.30	245.82	675.26	0.00	1,074.38
Sub - Total		5,685.99	6,146.31	6,112.89	0.00	17,945.20

\*\*\*\*\*

**ANNEXURE-VIII**

**ANNEXURES REFERRED TO IN REPLY TO PARTS (e) OF UNSTARRED QUESTION NO. 410 TO BE ANSWERED IN LOK SABHA ON 08.12.2022 REGARDING “TECHNIQUES OF RAIN WATER HARVESTING”.**

Details of the Central Assistance (CA) given to States/UTs against approved State Water Action Plan-1 (SWAP-1) SWAP & Special State Water Action Plan (SSWAP) under AMRUT 2.0

(Rs. in crores)

<b>S.No.</b>	<b>Name of States/UTs</b>	<b>CA released in FY 2021-22</b>	<b>CA released in Current year 2022-23</b>	<b>Grand Total</b>
1	ASSAM		56.652	56.652
2	CHHATTISGARH		148.4	148.4
3	GUJARAT		311.59	311.59
4	JHARKHAND	98.227		98.227
5	MADHYA PRADESH	130.0775	12.7	142.7775
6	MAHARASHTRA		36.16	36.16
7	MEGHALAYA		21.69	21.69
8	ODISHA	127.472		127.472
9	TAMIL NADU		398.13	398.13
10	TELANGANA	100		100
11	UTTAR PRADESH		521.414	521.414
<b>Grand Total</b>		<b>455.7765</b>	<b>1506.736</b>	<b>1962.5125</b>

\*\*\*\*\*